

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

STARRED QUESTION NO:394
ANSWERED ON:22.04.2013
CONSTRUCTION OF METALLED ROADS UNDER CRF
Punia Shri P.L.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the guidelines/rules for constructing metalled roads on semi-pucca/Khadanja roads under the Central Road Fund (CRF) Scheme;
- (b) whether the Government has received any proposals regarding construction of metalled roads on Khadanja roads from various States including Uttar Pradesh;
- (c) if so, the details thereof, State-wise; and
- (d) the action taken by the Government in this regard?

Answer

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (DR. C. P. JOSHI)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 394 FOR ANSWER ON 22.04.2013 ASKED SHRI P.L. PUNIA REGARDING CONSTRUCTION OF METALLED ROADS UNDER CRF.

(a) As per CRF rules, the following types of works are considered under CRF schemes:

- (i) Construction of missing bridges, cross drainage works, rehabilitation of bridges widening of two lanes, strengthening of weak pavement sections;
- (ii) Engineering aspects of road safety works covering improvement of traffic junctions, road marking, signaling, construction of subways and over-bridges, construction of parking lay-byes, bus sheds and the like;
- (iii) Construction of bypasses, parallel service roads along national highways or State highways, in built up areas in exceptional cases; and
- (iv) Development of connecting roads to national highways from rural roads as well as to tourist important places.

All State roads other than those classified as Rural Roads can be taken up under CRF.

(b) to (d): The State-wise details of proposals received and approved under CRF scheme during 2012-13 is Annexed.